

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/472/IB/2018

PETITION NUMBER : Cp /604/(IB)/2018

NAME OF THE PETITIONER(S) : SVL TRUST

NAME OF THE RESPONDENT(S) : SVL LTDSVL LTD
SHIV NANDAN SHARMA
BMD PVT LTD

UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. SHIV NANDAN
SHARMA

IRP



2. VISHNU MOHAN

Counsel for Corporate Debtor



3. Richa Bhagat

Counsel for Applicant
Financial Creditor



(28)

[MA/472/2018 IN CP/604/IB/2018]

ORDER

For the IRP has filed an application with the approval of 100% voting of the COC for withdrawal of the Company Petition under Section 7 of IBC, 2016, CP/604/IB/2018 already admitted by this Bench is hereby **dismissed** as **withdrawn**.


(S VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr